9	**************************************	2 (A) 236/95	
Serial No of Order	Date of Order	Order with Signature	
		M • A • 799/95	order
6	24-11-95	Heard Shri A.K.Pradhan for the	H-5-5-95
		applicant and Shri U.B.Mohapatra for the	Notice sent
		respondents. Shri Pradhan states that	to all respond
			ents by regd.
		was listed for hearing on 31.10.1995.	46, co 1804
	the Committee of the Co	He further states in this verified	A.D.
		application that non-appearance of the	as h
		applicant was only a mistake of the	1GIC-NI
		conducting lawyer and was not deliberate.	16.5.95.
		Accepting the cause shown in the	(6.5.2)
		application, in MA 799/95 is allowed	Notice his
		setting aside the order of dismissal.	been served
		The Original Application is restored to	02 K-A.
		file, and list it for whatever purpose	A.D. trem
		it was listed on the day it was dismissed.	Not reformed.
		VIC E CHAIRMAN	Morapalra
		1 × m	no appeared
		MEMBER (ADMN.)	for 8-1 94 5-3
7	6.12.95		For admission
		present for the respondents. Counter filed. List it in the next week for	+ 121 to
		hearing. VICE CHAIRMAN	oly ce 'est
*		MEMBER (ADMINISTRATIVE)	Rab.
8	14.12.	Applicant not present. Dismissed	37/6
		for default. Respondent's counselpresent	3 ench
		ME MBER (ADMINISTRATIVE)	R-4 hus
			go obbos-
	Control of the state of the sta		espos d'esperim Los agair-
	<u>l</u>		

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